

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.861
ANSWERED ON 21.07.2022**

COAL IMPORT BY GENCOS

861. SHRI SRIDHAR KOTAGIRI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has issued directions to all Power Generation Companies (Gencos) to place orders for coal imports by the end of May 2022;**
- (b) if so, the details thereof along with the action taken by the Gencos in this regard;**
- (c) whether the Government has imposed penalties on the Gencos who have failed to place orders for coal imports by the end of May 2022; and**
- (d) if so, the details thereof?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : Ministry of Power vide letter dated 28.04.2022 advised Central Gencos, State Gencos and Independent Power Producers (IPPs) to import coal for blending purpose during 2022-23. Further, in order to ensure minimum coal stocks in power plants before onset of monsoon, MoP advised all Gencos to complete placement of awards for import of coal before 31.05.2022. The utility-wise receipt of imported coal for blending purpose during 2022-23 (Apr-Jun) is at Annexure.

(c) & (d) : MoP vide letter dated 18.05.2022 to Gencos stated that domestic coal would be allocated proportionately to all Gencos based on likely availability of domestic coal from CIL/SCCL from 01.06.2022 and the shortfall is to be met from blending of the imported coal.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 861 ANSWERED IN THE LOK SABHA ON 21.07.2022**

Utility	Import for blending during 2022-23 (Apr-Jun) ('000 T)
HPGCL	0
PSPCL	16
RRVUNL	7
UPRVUNL	0
CSPGCL	0
GSECL	44
MPPGCL	0
MAHAGENCO	256
APGENCO	0
KPCL	0
TANGEDCO	282
TSGENCO	0
TVNL	0
JSEB	0
OPGCL	0
WBPDCCL	0
DPL	0
State-Total	605

NTPC	4328
NTPC-JV	611
DVC	554
NLC-TN-JV	224
Central-Total	5717
IPPs	2885
TOTAL	9207
